

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOKSABHA  
UNSTARRED QUESTION No. 2111  
TO BE ANSWERED ON 02.08.2021**

**Nomination to the Executive Council and other Committees**

†2111.SHRIMATI HIMADRI SINGH:

Will the Minister of EDUCATION be pleased to state:

- (a) the details and the reasons for not obtaining prior approval from the Government by the Vice-Chancellor of the Indira Gandhi National Tribal University, Amarkantak for appointing the members to the Executive Council under Non-Governmental Organisation (NGO) Quota in the said University;
- (b) whether according to the Gazette of the University, majority of the Members of the Executive Council and other Committees should be from the Scheduled Tribe category;
- (c) if so, whether the Vice-Chancellor has not appointed even a single member out of the three members from Scheduled Tribe category/NGO Quota to the Executive Council and other committees;
- (d) if so, the details thereof;
- (e) the number of incidents of violation of seniority in appointing the Executive Council Members from Professors and Dean Quota and the number of occasions when Members of Executive Council were appointed violating the requisite rules during the last five years?

**ANSWER**

**MINISTER OF EDUCATION  
(SHRI DHARMENDRA PRADHAN)**

- (a) & (d): The Indira Gandhi National Tribal University (IGNTU) is a statutory autonomous body established under the Indira Gandhi National Tribal University Act, 2007 and is governed under the provision of Act, Statutes and Ordinances made thereunder. The Executive Council of the University is constituted as per the provisions of Act and Statutes of the University. The composition, term and quorum of the Executive Council is prescribed in Statute 11 of IGNTU Act, 2007 and it has been constituted accordingly by the University. In this regard, prior approval of the Government is not required. The nominations under Non-Governmental Organisation (NGO) Quota have been made in accordance to the provisions of above said Statute of the University.
- (e): IGNTU has informed that Dean and Professors of the University have been nominated as Members of Executive Council by rotation according to seniority in accordance with the provisions of Statute 11 of the University and there is no violation of seniority in this regard.

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